

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1161/2021

This the 24th day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

(i) Shri Pan Singh Bisht
S/o Sh. Shiv Singh Bisht
Field Worker
APHO, Palam, New Delhi
R/o C-12, Tower Floor Type 2,
East Kidwai Nagar, Delhi-23.

... Applicant

(through Advocate: Shri Himanshu Upadhyaya)

Versus

1. Union of India,
Director General of Health Services,
Maulana Azad Road, Nirman Bhawan, New Delhi.
2. Airport Health Officer
Airport Health Organisation
Delhi Airport, Palam,
New Delhi-37.

... Respondents

(through Advocate: Dr. Ch. Shamsuddin Khan)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

Heard.

2. After arguing for some time, Shri Himanshu Upadhyaya, learned counsel for the applicant seeks permission to



withdraw the present OA with liberty to the applicant to file a fresh and better OA in accordance with law.

3. Permission is granted. OA is dismissed as withdrawn with liberty as aforesaid.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

/rb/akshaya/arti/